

| Name of the Corporate Debtor : M/S. BIHAR FIRE BRICKS AND POTTERIES LTD | | | | | | | | | | Annexure-3 Date of commencement of CIRP: 01/05/2024 ; List of Creditors as on 30/07/2025 | | | | | |
|---|-----------------------|------------------|----------------|--------------------------|----------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|---|--|------------------------------|------------------------------------|--|--|
| Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹) | | | | | | | | | | | | | | | |
| Sl. No. | Name of Creditor | Details of claim | | Details of claim | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Details of Security Held | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | ASREC (India) Limited | 5/29/2024 | 1,382,854,452 | 1,381,826,248 | Secured Financial Creditor | - | - | NO | 100 | - | - | - | 1,028,204 | Hypothecation of receivables and movable assets and immovable property | The details pertaining to the legal expenses incurred are pending and sought for and hence the amount is under verification. |
| | TOTAL | | 1,382,854,452 | 1,381,826,248 | | | | | | | | | 1,028,204 | | |